

Rajkumari Amrit Kaur: No particular scheme of family planning has been considered by this Committee, because the Government of India has already taken action thereon.

Mr. Deputy-Speaker: Next question.

SUGAR

***600. Shri Gidwani:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that Government have received complaints that sugar dealers were not able to obtain sugar from mills or their selling agents on the basis of the reduced ex-factory controlled price?

(b) If so, what action have Government taken in the matter?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes

(b) Specific complaints were received against four sugar factories. Their explanations have been asked for and on receiving them they will be examined and suitable action taken.

In some other cases the complaints made were only of a general nature i.e. that sugar was not available at controlled rates. The required quantities of sugar were released to the parties concerned at controlled rates from specified mills, subject of course to the availability of stocks.

Shri Gidwani: What will be the nature of the action that the Government contemplate to take?

Dr. P. S. Deshmukh: I could not indicate it now without knowing their explanation.

GOVERNMENT SAW MILLS, CHATHAM

***603. Shri S. C. Samanta:** (a) Will the Minister of Food and Agriculture be pleased to state the quantities of timber sawn at the Government Saw Mills, Chatham, Andaman Islands every year since 1947?

(b) How much of this has been consumed (i) in the islands and (ii) in India, and how much has been exported to other countries?

(c) Have the requirements of mills for seasoning and treatment of timbers on scientific and modern lines been met?

(d) What is the approximate loss due to want of such facilities in the mills?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) to (d). The information is being collected and will be placed on the Table of the House in due course.

EMPLOYMENT STATISTICS

***604. Dr. Amin:** (a) Will the Minister of Labour be pleased to state whether Government have got any machinery by which they can maintain and publish detailed statistics of the total number of employed, unemployed and partially employed persons in our country?

(b) If the answer to part (a) above be in the affirmative, do Government propose to publish such statistics periodically?

The Minister of Labour (Shri V. V. Giri): (a) Statistics of employment in certain sectors, e.g. factories, mines, etc. are regularly collected and are available. The Employment Exchanges provide information regarding persons seeking employment. No machinery has, however, been developed so far to measure, in detail, employment and unemployment in every sector of the country's economy.

(b) Available statistics are published periodically.

Shri B. S. Murthy: May I know whether there are any statistics available about agricultural labour?

Shri V. V. Giri: No.

Shri B. S. Murthy: May I know whether any attempt is being made either country-wise or province-wise to collect these statistics?

Shri V. V. Giri: Yes, Sir. Discussions are now taking place with the Central Statistical Organisation on the subject of how best statistics of employment and unemployment can be collected on a national scale and at regular intervals.

Shri Raghuramaiah: May I know whether it will include also partial employment and partial unemployment?

Shri V. V. Giri: I suppose so.

Dr. Amin: Are there any statistics available for workers employed in Government service either in the Centre or in the States?

Shri V. V. Giri: I should require notice.